IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH AT HYDERABAD

ORIGINAL APPLICATION NO.164/99

DATE OF ORDER : 09-02-1999

Between :-

E.Balaiah

... Applicant

And

- 1. The Sub Divisional Inspector, Postal Sulurpeta Sub Sivision, Sulurpeta, Nellore District-524121.
- The Superintendent of Post Offices, Gudur (NL) Division, Gudur.
- The Post Master General, Vijayawada Region, Vijayawada.

... Respondents

Counsel for the Applicant : Shri T.V.V.S.Murthy

Counsel for the Respondents: Shri B.Narasimha Sarma, Sr.CGSC

CORAM:

THE HON BLE JUSTICE SHRI D.H.NASIR : VICE-CHAIRMAN

THE HON'BLE SHRI H. RAJENDRA PRASAD : MEMBER (A)

(Order per Hon'ble Justice Shri D.H.Nasir, VC).

(Order per Hon'ble Justice Shri D.H.Nasir, Vice-Chairman).

Heard Sri M.C.Jacob for Sri B.Narasimha Sarma, senior Standing Counsel for the Respondents. None for the applicant.

- 2. This O.A. had been filed questioning the validity of the proceedings issued by Respondent No.1 vide No.PF/EDMC/DA/Karijatha 98/99 dated 30-6-1998 on the ground that although the applicant had been put-off duty on 30-6-1998 no formal charge sheet was issued until the foling of this O.A. i.e. 24-1-1999. It is now submitted by Sri Jacob that a memo of charges has been issued to filing of this O.A. four days later/i.e. on 28-1-1999 to the applicant. In view of this, nothing survives in this O.A. and the same is disposed of with a direction that the Disciplinary case be completed within a period of three months from the date of receipt of a copy of this order as undertaken by the learned senior standing counsel for the Respondents.
- 3. Thus the O.A. is disposed of. No order as to costs.

(H.RAJENDRA PRASAD) Member (A)

(D.H.NASIR) Vice-Chairman

Dated:9th February, 1999.
Dictated in Open Court.

Martin-

avl/